National Company Law Tribunal Allahabad Bench

Old No.35/2004

New NO.TP2/397/Alld.16/CLB

PRESENT: SH.VSR AVADHANI (Judicial Member) & SH.H.P.CHATURVEDI (Judicial Member)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF NCLT BENCH ALLAHABAD ON 1.8.2016

NAME OF THE COMPANY:

PREM KUMAR RASTOGI

V.

M/S BHARAT COLD STORAGE PVT LTD

SECTION OF THE COMPANIES ACT: 397/398 OF THE COMPANIES ACT 1956.

S.NO. NAME DESIGNATION PRESENTATION SIGNATURE

1. Shuston Degraval Coursel for Petitioner No. 1

2. Ch. Shuston Degraval

ORDER

Sh. Shubham Aggrawal filed vakalatnama for Petitioner No.1 and requested for time to get suitable instructions. Learned counsel is requested to examine the feasibility of getting appearance through a common advocate or set of advocates if there is no conflict of interest in group of petitioners. He is also requested to cooperate for early hearing of the case in view of long pendency. List on 17.8.2016 in the top of list.

SH.VSR AVADHANI (Judicial

Member)

SH.H.P.CHATURVEDI (Judicial

Member)